

[*English*]

SHRI JANARDHANA POOJARY : Whenever the money is realised from the insurance company, it is adjusted against the amount due to the bank. In some cases, even the State Governments demand the subsidy amount to be adjusted from the amount realised from the insurance company. We are examining this question. It is a very pertinent question that has been raised by the hon. Member.

[*Translation*]

SHRI DILEEP SINGH BHURIA : All the formalities are completed through the bank by entering into contract with the insurance companies. I want to know as to how much money is deposited in banks which has not been handed over to the people and by when these cases will be disposed of ?

[*English*]

SHRI JANARDHANA POOJARY : The premium amount that has been collected by the insurance company is about Rs. 51 crores.

SHRI UTTAM RATHOD : Here, it is stated that when the animal is lost, the loss is made up through the claim of the insurance company, and if some amount is lacking, the State Bank gives some more loan. I would like to know that if the person does not want to purchase the animal again having seen the trouble, is he treated as a beneficiary under the IRDP ?

SHRI JANARDHANA POOJARY : Actually, insurance is made for all the IRDP cases. The amount is available once again for the purchase of a second animal, when there is death of the first animal and he is treated as a beneficiary of the IRDP.

WRITTEN ANSWERS TO QUESTIONS

Demolition of Union Government Buildings in Rajkot

635. **SHRIMATI PATEL RAMABEN
RAMJIBHAI MAVANI :**

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some buildings or structures owned by Union Government have been demolished by the Rajkot Municipal Corporation ;

(b) if so, the details thereof including the reasons ; and

(c) whether a city Corporation has the authority to demolish the buildings owned by Union Government and if so, in which circumstances ?

**THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH) :** (a) and (b) No building or structure owned by the Union Government under the control of CPWD has been demolished by the Rajkot Municipal Corporation. Information relating to the buildings under the control of other departments such as Railways etc. is being ascertained.

(c) Government Building Act 1899 (Central Act IV of 1899) exempts buildings and lands which are the property or in occupation of the Government and situated within the limits of a municipality from operation of municipal building laws.

[*Translation*]

Construction/Sale of Flats by DDA

*636. **SHRI RAJ KUMAR RAI :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the category-wise number of flats constructed and sold by the Delhi Development Authority in Delhi during the last 3 years ; and

(b) the category-wise number of flats proposed to be constructed during 1987-88 and the places where these flats are proposed to be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Flats constructed under various categories and allotted during the last three years (upto 28.2.1987) are as under :—

CONSTRUCTED

SFS	MIG	LIG	JANTA	EWS etc.	TOTAL
8223	9182	8910	3083	3252	32,650

ALLOTTED

General Housing Scheme :

MIG	LIG	JANTA	TOTAL
19287	15740	14488	49,515

New Pattern Scheme 1979 (HUDCO) :

MIG	LIG	JANTA	TOTAL
9801	15234	20416	45,451

Self Financing Scheme :

CAT-I	CAT-II	CAT-III	TOTAL
862	8131	4947	13,940

(b) 28,696 Flats are proposed to be constructed during 1987-88 in the various colonies all over Delhi as per category-wise details given below :—

SFS	—	9727
MIG	—	7055
LIG	—	4963
JANTA/EWS/CSP	—	6950
Total	—	<u>28696</u>

(c) the progress made in regard to opening of steel stock yards in the remaining cities ?

THE MINISTER OF STEEL AND MINES (SHRI K C. PANT) : (a) to (c) SAIL is already operating steel stockyards at Gwalior, Indore and Bilai and a consignment agency yard at Jabalpur in Madhya Pradesh. It has no plan at present to open any more stockyard in the State of Madhya Pradesh.

[English]

Steel Stock Yards in Madhya Pradesh

*637. SHRI K.N. PRADHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of cities of Madhya Pradesh in which the Steel Authority of India had decided to open steel stock yards ;

(b) the names of cities in which stock yards have been opened so far ; and

Evaluation of Operation Flood-II

*638. SHRI G.S. BASAVARAJU :

DR. KRUPASINDHU BHOI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a joint mission of European Economic Community and World Bank, evaluated the performance of Operation Flood-II Programme recently ;